NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.206/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Sandeep Steel

V/s.

Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

41 Arti Yadav. Agrociat Dyadan

1/6. And
Agarwal.

In High court 101 application is pending, the pending petition can transfer to high Court. So me seeking date.

Adjourned to 24/Nov.

ORDER

T.C.P. No. 206/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives both the sides are present.
- Adjourned to 24.11.2017.

Sd/-

Sd/-/

BHASKARA PANTULA MOHAN

Member (Judicial)

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Date: 13.10.2017

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M.K. SHRAWAT Member (Judicial)

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